No.RJ-1/Regular/ 349 /2021

N O T I C E

IN PARTIAL MODIFICATION to the Notice of assignment published on 28th October 2021 for taking up the matters physically at Principal Seat at Bombay, Nagpur Bench and Aurangabad Bench and in view of Notification No. X(Gen)-1603/2021/1356 dated 11 October 2021 observing working on 4th December 2021 (1st Saturday), **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that :

All the Benches at Principal seat at Bombay, Nagpur Bench and Aurangabad bench will take up their extant judicial assignment on **Saturday 04th December 2021**.

Dated this 15th November 2021

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.